

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

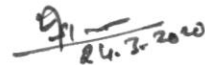
No.Estt.(RJS)/31/2020

Date: 24.03.2020

Training period of the following Judicial Officers of District Judge Cadre, who are presently having training at "Rajasthan State Judicial Academy, Jodhpur", is hereby extended up to 22.05.2020. They are placed for practical training for the period from **26.03.2020 to 22.05.2020**, under the following District & Sessions Judges:-

S. No.	Name of officers Sarva Shri..	Name of Judgeship
1	Naveen Kumar Choudhary	Jaipur Metropolitan
2	Yogesh Joshi	Jaipur Metropolitan
3	Ashwini Sharma	Bhilwara
4	Anil Kumar Sharma	Kota
5	Gopal Saini	Jhunjhunu

By order

  
**REGISTRAR (ADMN.)**

No.Estt.B2(i)/2020/1126

Date : 24.03.2020

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/ (Admn.)/ (Rules)/ (Examination) (Class.), O.S.D.(F&I.) Rajasthan High Court, Jodhpur/Registrar, H.Q. At Delhi.
7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of the order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

9. All Joint Deputy Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur with the direction to circulate the copy of the order to the Trainee Judicial Officers and further to provide the field training module and the draft letter to concerned DJs for practical training as provided earlier along with necessary compliance of stay arrangement at Circuit Houses during the training.
11. Concerned District & Sessions Judges with the direction to impart practical training as per letter and module issued by the Director, Rajasthan State Judicial Academy, Jodhpur.
12. Concerned treasury officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell.  
RJS Leave/Jr.Actt./Building Cell.

 24.3.2020  
**REGISTRAR (ADMN.)**